

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 190 of 2011, 162 of 2012, 163 of 2012 & 214 of 2012**

**Dated : 28<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J.Talwar, Technical Member**

**Appeal No. 190 of 2011**

**Torrent Power Ltd. .... Appellant(s)**  
**Versus**

**Gujarat Electricity Regulatory Commission .... Respondent(s)**

**Appeal No. 162 of 2012**

**Torrent Power Ltd. .... Appellant(s)**  
**Versus**

**Gujarat Electricity Regulatory Commission .... Respondent(s)**

**Appeal No. 163 of 2012**

**Torrent Power Ltd. .... Appellant(s)**  
**Versus**

**Gujarat Electricity Regulatory Commission .... Respondent(s)**

**Appeal No. 214 of 2012**

**Torrent Power Ltd. .... Appellant(s)**  
**Versus**

**Gujarat Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s): Ms. Deepa Chawan  
Mr. H.S. Jaggi**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. S.R. Pandey, Legal Adviser for  
GERC**

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**ORDER**

The learned Counsel for the Appellants has finished her arguments in all the Appeals.

The learned Counsel for the Commission will file written submissions on or before 1<sup>st</sup> July, 2013 after serving copy to the other side.

Post the matter for reply submissions on **17<sup>th</sup> July, 2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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